

1	2	3	4	5	6
5. Delhi		—	—	0.01	—
6. Pondicherry		—	0.45	0.38	—
Total UTs.		—	0.45	0.41	—
All India Total		3413	501.29*	584.47*	703

\* It does not include credit disbursed for Minor Irrigation under the normal programme of commercial Banks.

#### Opening of Bank branches in Himachal Pradesh

9962. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to refer to the reply given on 25 February, 1987 to Unstarred Question No. 250 regarding licences for opening of bank branches in Himachal Pradesh and state :

(a) the names of the centres at which the branches of the nationalised banks have been opened in each district, along-with the names of the banks concerned, as on 30 April, 1988;

(b) the names of the identified centres as per list given in the annexe to the above referred reply, which have been allotted licences, in addition to those already allotted;

(c) the likely date by which the remaining centres would also be allotted licences by the Reserve Bank of India; and

(d) the likely date by which all the branches would be opened in respect of all such centres for which the licences have been given ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) As per information available with Reserve Bank of India (RBI), out of 104 centres

in Himachal Pradesh initially allotted, banks, have opened their branches, upto 31.3.88, in the 26 centres indicated in Statement-I below.

(b) The requisite details indicating the name of 14 centres subsequently allotted to banks, on reconsideration, out of the 174 centres initially identified by the State Government, are indicated in Statement-II below.

(c) RBI has completed the allotment of centres in Himachal Pradesh in respect of lists of identified Centres so far received from the State Government. In respect of 11 blocks which continue to be deficit after the allotments and which require 17 additional bank offices to achieve the objective of the current branch licensing policy. RBI has advised the concerned lead banks to identify sufficient number of eligible centres and forward the lists thereof to them through the State Government for consideration of further allotments in accordance with the policy norms.

(d) As per the information available with RBI, out of the centres allotted to the banks under the current branch licensing policy, branches have been opened at 64 centres so far. RBI has advised the banks that branches at the allotted centres should be opened in a phased manner during the remaining period of current branch licensing policy which is operative upto the end of March, 1990. As such, it is not possible at this stage to indicate the likely date of opening branches at the remaining centres.

## Statement-I

Name of District	Name of Centres	Name of bank allotted to
BILASPUR	1. Dargrahn (Jakatkhana)	State Bank of Patiala
	2. Chhakoh	Punjab National Bank
	3. Mehri Kalthla	—do—
HAMIRPUR	1. Tal	—do—
	2. Chakmoh	State Bank of India
	3. Dhangota	Central Bank of India
CHAMBA	1. Khairi	State Bank of India
KANGRA	1. Bankhandi	Punjab National Bank
	2. Sansarpur Terrace	—do—
	3. Sunhi	—do—
	4. Chamunda	Central Bank of Bank
	5. Rajhoon	Punjab National Bank
	6. Darini	—do—
KINNAUR	1. Karcham	—do—
KULU	1. Kalath	—do—
MANDI	1. Majhwar	—do—
	2. Jarol	—do—
SIMLA	1. Madhauni	—do—
	2. Kutara	State Bank of India
	3. Pujarlw	State Bank of Patiala
	4. Mauhri	Punjab National Bank
	5. Nirth	—do—
SIRMUR	1. Bhagani	State Bank of Patiala
	2. Kheri	State Bank of India
SOLAN	1. Bhagani	Punjab National Bank
	2. Nund	—do—

Note : This list does not include branches opened out of the subsequent list of centres allotted of which information is contained in Statement-II.

## Statement-II

Name of District	Name of centres	Name of bank allotted to
BILASPUR	1. Marsinghi*	State Bank of Patiala
	2. Karloti	—do—
	@ 3. Harlog	Punjab National Bank
HAMIRPUR	@ 1. Maharal	—do—
	2. Patlander	—do—
	3. Kut	—do—
	4. Jaure AMB	—do—
	5. Garli	—do—
	@ 6. Nalti	—do—
MANDI	@ 1. Sandhol	—do—
UNA	1. Behdala	—do—
	2. Chambli	—do—
	3. Talmera	—do—
	4. Gondpurbanehra	State Bank of India

@ Branches have been opened at these centres.

**Setting up of Nationalised Bank Branches  
in Himachal Pradesh**

9963. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Punjab National Bank, the State Bank of India, State Bank of Patiala and any other nationalised banks have been given any licences for setting up of new branches in Himachal Pradesh during the calendar year 1988;

(b) if so, the names of the centres alongwith the names of the banks to which they have been allotted in each district of Himachal Pradesh; and

(c) if not, whether any such licences to these banks would be granted till June, 1988, if so, the names of the centres concerned, district-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b) Reserve Bank of India (RBI) has reported that during the year 1988 licences for opening branches at 9 centres in Himachal Pradesh have been issued to Public Sector Banks as per districtwise details given below :—